

रूस की तकनीकी जानकारी से बांध बांधि का निर्माण

1221. श्री बुद्धि चन्द जीन : क्या सिंघाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय विशेषज्ञ बांधों के निर्माण और नदियों को एक विस्फोट से एक दूसरे से मिलाए के लिये सोवियत तकनीकी का अध्ययन कर रहे हैं और क्या ऐसे परीक्षण भारत में करने का विचार है ; और

(ख) यदि हां, तो इस संबंध में पूर्ण ज्योरा क्या है ?

सिंघाई मंत्री (श्री केदार पांडे) :

(क) भारतीय विशेषज्ञ, दिशात्मक विस्फोटन तकनीक के प्रयोग के द्वारा बांधों के निर्माण की सोवियत तकनीक का अध्ययन कर रहे हैं । इस तकनीक द्वारा नदियों को जोड़ने के बारे में अध्ययन नहीं किया जा रहा है ।

(ख) हिमाचल प्रदेश में दिशात्मक विस्फोटन की पद्धति के प्रयोग द्वारा एक प्रयोगात्मक बांध के निर्माण हेतु एक व्यवहार्यता रिपोर्ट तैयार करने के लिये सोवियत संघ की सरकार के साथ एक संविदा पर हस्ताक्षर किये गये हैं । यह केवल एक प्रायोगिक परियोजना है जिसमें प्रौद्योगिकी का अन्तर्ण अन्तर्ग्रस्त है और इस समय यह नहीं कहा जा सकता है कि क्या दिशात्मक विस्फोटन की पद्धति द्वारा कोई परियोजना क्रियान्वयन के लिये हाथ में ली जायगी ।

Tenders for Advertisements in Stadia

1222. SHRI K. RAMAMURTHY : Will the Minister of SPORTS be pleased to state:

(a) whether it is a fact that no tenders were called for advertisements in the seven stadia in New Delhi during the ASIAD and whether a single foreign firm's offer has been accepted;

(b) whether this single foreign firm has not yet paid the guarantee money so far; and

(c) how the Government propose now to rent out the space in the seven stadia for advertisements?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): (a) to (c). The Special Organising Committee for IX Asian Games issued a limited tender notice in November, 1981 to leading international and national advertisers for the appointment of arena advertising agencies and sponsors in connection with the advertising space inside the stadia to be used for the IX Asian Games. Subsequently, a contract was entered into by the Special Organising Committee, which is a registered Society, with the Meetco Group of Companies of Dubai for advertising rights in the specified venues where Asian Games are to be held.

According to the terms of contract, they were to pay to the Society six million US dollars of which one million dollars were to be deposited with the Society by the 30th August, 1982. They have not deposited this amount.

Instead on 21-8-82 they requested for deferment of this payment as well as the balance of the instalments that were due to be deposited by them. As this amounts to non-fulfilment of their contract, the Special Organising Committee is taking action against the Meetco Group of Companies, by referring the matter to arbitration, for fulfilment of the contract, as provided in the agreement with Meetco.

No fresh arrangements have been made for advertisement during Asiad'82, as this matter is connected with the arbitration proceedings to be taken with regard to the contract with the Meetco Group of Companies.